

Ram Dayal Mehto vs. CBI
CA No : 01/2019

13.08.2020

Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.

Present (on screen): Sh. Sanjit Kumar, Ld. Counsel for appellant/convict with appellant.

Sh. Darshan Lal, Ld. PP for the CBI/respondent.

Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.

Arguments on appeal on the part of respondent heard from 11:30 AM to 01.45PM.

Put up for argument in rebuttal on behalf of appellant and for order, if any, on **08.09.2020** through VC at 11:30 AM.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



(Harish Kumar)

**Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/13.08.2020**